

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 2nd May, 2015

No. HC.V- 77/2013(pt-II)/৩১৩ /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 and 7(2) of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice (Acting) has been pleased to promote and appoint the following Officer, temporarily and until further orders, as **Deputy Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 12000-40000/- (PB-4) with Grade Pay of Rs. 6400/- per month plus other allowances as admissible under the Rules with effect from the date of his joining, vice Sri B.K. Bagchi, D.R. retired on attaining the age of superannuation.

1. Sri Haren Kalita, Assistant Registrar

By order,

Sd/- H.K. Sarma

REGISTRAR GENERAL

Memo No. HC.V-77/2013(pt-II)/৩১৩ /Estt. # Dated 2.5.2015

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl).
5. The Joint Registrar (_____), Gauhati High Court, Guwahati/ Itanagar Permanent Bench, Naharlagun.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar _____, Gauhati High Court, Guwahati
11. Sri Haren Kalita, Assistant Registrar, Gauhati High Court, Guwahati.
12. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
13. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
15. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
16. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
17. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati.
18. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
19. The AOJ _____, Gauhati High Court, Guwahati.
20. The Court Officer No. 1, Gauhati High Court, Guwahati.
21. The Chief Security Officer, Gauhati High Court, Guwahati
22. The CA to the Registrar General, Gauhati High Court, Guwahati.
23. The Order File

REGISTRAR GENERAL

2/5/15

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 2nd May, 2015

No. HC.V- 77/2013(pt-II)/320 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 and 7(3) of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, the Hon'ble Chief Justice (Acting) has been pleased to promote and appoint the following Officer, temporarily and until further orders, as **Assistant Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 12000-40000/- (PB-4) with Grade Pay of Rs. 6300/- per month plus other allowances as admissible under the Rules with effect from the date of his joining vice Sri Haren Kalita, Assistant Registrar, promoted to the post of Deputy Registrar.

1. Sri Mukibur Rahman, Administrative Officer (Judicial)

By order,

Sd/- H.K. Sarma

REGISTRAR GENERAL

Memo No. HC.V-77/2013(pt-II)/320 A/Estt. # Dated 2.5.2015

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl).
5. The Joint Registrar (_____), Gauhati High Court, Guwahati/ Itanagar Permanent Bench, Naharlagun.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar _____, Gauhati High Court, Guwahati
11. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
15. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
16. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati.
17. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
18. Sri Mukibur Rahman, AOJ, Gauhati High Court, Guwahati.
19. The AOJ _____, Gauhati High Court, Guwahati.
20. The Court Officer No. 1, Gauhati High Court, Guwahati.
21. The Chief Security Officer, Gauhati High Court, Guwahati
22. The CA to the Registrar General, Gauhati High Court, Guwahati.
23. The Order File

REGISTRAR GENERAL

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THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 2nd May, 2015

No. HC.V- 77/2013(pt-II)/ ১২১ /Estt. ##In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rule 6 of the Gauhati High Court Services (Appointment, Condition of Service and Conduct) Rules, 1967, the Hon'ble Chief Justice (Acting) has been pleased to promote and appoint the following employee, temporarily and until further orders as **Administrative Officer (Judicial)** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 8000-35000/- (PB-3) with Grade Pay of Rs. 4900/- per month plus other allowances as admissible under the Rules with effect from the date of his joining, vice Sri Mukibur Rahman, Administrative Officer (Judicial), promoted to the post of Assistant Registrar.

1. **Sri Prakash Sarma, SJA**

By order,

Sd/- H.K. Sarma

REGISTRAR GENERAL

Memo No. HC.V-77/2013(pt-II)/ ১২১ /Estt. # Dated 2.5.2015

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl).
5. The Joint Registrar (_____), Gauhati High Court, Guwahati/ Itanagar Permanent Bench, Naharlagun.
6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
8. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Dy. Registrar _____, Gauhati High Court, Guwahati
11. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
15. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
16. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
17. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
18. The AOJ _____, Gauhati High Court, Guwahati.
19. The Court Officer No. 1 , Gauhati High Court, Guwahati.
20. The Chief Security Officer, Gauhati High Court, Guwahati
21. Sri Prakash Sarma, SJA, Gauhati High Court, Guwahati
22. The CA to the Registrar General, Gauhati High Court, Guwahati.
23. The Order File


REGISTRAR GENERAL

24/5/15